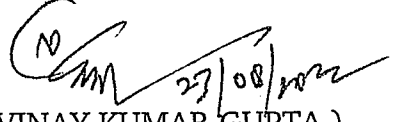


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

As the husband of Ms. Navita Kumari Bagha, Presiding Officer, Labour Court-07, RACC, New Delhi is reported to be Covid Positive on 21.08.2022, in terms of letter No.4052-4053/DHC/Gaz./G-7/2022 dated 22.07.2022 of Hon'ble Delhi High Court, New Delhi, she is permitted to work from home for a period of seven days i.e. till 27.08.2022 (as 28.08.2022 is a Sunday).

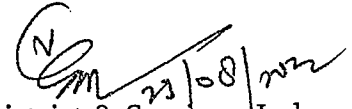

(VINAY KUMAR GUPTA)
Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.Power Gaz/RADC/2022/ 4632 - 4642 -D

Dated 23/08/2022

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. Ms. Navita Kumari Bagha, Presiding Officer, Labour Court-07, RACC, New Delhi.
3. The Secretary, Bar Council of Delhi, New Delhi.
4. The Labour Commissioner, 5-Sham Nath Marg, New Delhi.
5. The P.S. to undersigned.
6. The Web-site Committee, Tis Hazari Courts, Delhi, for uploading on the website.
7. The Branch-in-Charge, Care Taking, Computers and Filing Section, RACC, New Delhi.
8. The Chowki In-charge, RACC, New Delhi.
9. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.


Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Wesley